

Issue of commemorative stamps to honour the memory of Sindhi martyr

1093. SHRI KRISHNA KRIPALANI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received representation from Sindhi community for the issuance of a special stamp to honour Sindhi martyr Hemu Kalani who was hanged for his participation in the fight for India's liberation;

(b) whether Government propose to issue a special stamp in his memory; and

(c) if so, by when the stamp is likely to be released?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) and (c) The proposal was placed before the Philatelic Advisory Committee in its meeting held on 31st December, 1977 but was not recommended.

Revised affidavit for individual bidders at DDA auction

1094. SHRI S. K. VAISHAMPAYEN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that Delhi Development Authority has issued a revised affidavit form for individual bidders at the Delhi Development Authority auction showing dependent children including unmarried children;

(b) whether the expression "unmarried children" includes independent earning unmarried sons and daughters of the family also;

(c) if so, what are the details thereof;

(d) if not, what are the family members included under the expression "unmarried children";

(e) whether the Delhi Development Authority has given the correct connotation of "unmarried children" in the affidavit form; and

(f) if not, what steps are being taken in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) to (f) The expression used in the affidavit is "dependent relations including unmarried children". There is no ambiguity in the expression "unmarried children". The D.D.A. has reported that as regards the expression "dependent relations", the matter is being re-examined.

Alternative accommodations to the people uprooted in Shakarpur Khas, Delhi

1095. SHRI LAKSHMANA MAHAPATRO: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to answer given to Unstarred Question 1607 in the Rajya Sabha on the 20th December, 1978 and state:

(a) what are the details of the houses demolished falling in the alignment of Road, R.O.B. 36 near Shakarpur Khas, Delhi;

(b) whether it is a fact that no alternative accommodation temporary/permanent was provided to the people uprooted;

(c) whether Government have given alternative plots or flats to the plot holders;

(d) if not what are the reasons therefor;

(e) how long it will take to allot alternative plots/flats to these people;